

SNO	Category of Claimant	Date of submission of the Claim Form	Name of the Claimant	Verification Status - Form	Principal Claimed	Interest Claimed	Delay Compensation	Others Claimed	Total Claimed	Verification Status	Verification of Contract / Agreement	Names of the parties	Chances reviewed	Verification - Principal	Remarks - Principal	Verification - Interest	Remarks - Interest	Verification - Delay Compensation	Remarks - Delay Compensation	Others Verification	Remarks - Others	Total Claim Accepted	Claim Status	Notes / Remarks		
1	Financial Creditors	14-03-2024	HDFC Bank Ltd	Duly filled and signed	43,76,03,191	-	-	-	43,76,03,191	ok	No Contract between claimant and CD. Sample Tergease Agreement was submitted by the Claimant document specify that the loan has to be made good by the CD. It also mention specify that in case of default the CD has to return.	Sample Home loan agreement is between the claimant and the Homebuy (Not with CD)	NA	3,56,69,699	Loan is provided to the Homebuyers and not CD	0	NA	0	NA	-	NA	NA	3,56,69,699	Rejected	Loan is provided to the Homebuyers and not CD	
2	Financial Creditors	14-03-2024	State Bank of India	Duly filled and signed	3,56,69,699	14,30,831	-	-	3,71,20,531	Based on Booklet authorizing the signature is required	Term loan Agreement is for an amount of 10 crs.	OK	NA	3,56,69,699	Statement for Loan Account Number: 30720481294 shows outstanding of an 03-03-2024 which is the amount claimed as principal. It is not that interest has been charged in the statement.	0	0	0	NA	-	NA	3,56,69,699	Partly Accepted	Principal fully accepted. Remaining reply on statement.		
3	Financial Creditors	14-03-2024	Eduvision ARC	Duly filled and signed	1,13,65,68,342	21,41,46,695	-	2,34,42,16,471	1,69,50,68,509	Duly signed AND NOTARIZED	Loan is given to M/s. Assam Infotech Devlinch India private Limited and Gudem Mustafa Enterprises Pvt Ltd provided Corporate Guarantee to Eduvision ARC.	First Party EDUVISION ARC Second Party M/s Assam Infotech India private limited Following are the guarantors (M/s) Assam Infotech India Private Limited, Gudem Mustafa Enterprises Pvt Ltd, Gudem Mustafa Enterprises Pvt Ltd	Completely reviewed	4,12,65,01,340	1st Copayment is not mentioned in loan agreement need clarification.	21,38,49,388	1st part schedule 1st part 5-on-12 interest rate is 12.00% P.A. 2nd part 5-on-12 default interest rate is 20.75% over and above interest rate	0	0	0	2,02,56,68,122	Required details regarding project mentioned. Add int charges. Copayment is not mentioned in loan agreement need clarification.	1,38,58,16,750	Verification under progress.	Required details regarding project mentioned. Add int charges. Copayment is not mentioned in loan agreement need clarification. Proof of disbursement.	
4	Financial Creditors	14-Mar-24	Banco Transship Limited	Duly filled and signed	3,99,52,48,838	7,46,20,42,963	-	0	11,45,72,91,801	Duly signed AND NOTARIZED	Debitment issued by M/s. Assam Infotech India private Limited and Gudem Mustafa Enterprises Pvt Ltd provided Corporate Guarantee to Banco Transship Limited	First Party Banco Transship Limited Second Party M/s Assam Infotech India Private Limited Corporate Guarantor: M/s Gudem Mustafa Enterprises Pvt Ltd	Completely reviewed	3,99,52,48,838	Assam Infotech Devlinch India Pvt Ltd issued Debitment on Private Placement basis for an amount not exceeding 100 Crs. Statement of accounts required to verify the principal outstanding.	7,45,37,77,825	Statement of accounts required to calculate interest.	0	0	0	11,45,16,26,081	Verification under progress.	Proof of Default is required. Pending for Statement of accounts.	11,45,16,26,081	Verification under progress.	Proof of default required. Pending for Statement of accounts required through mail dated 20-3-2024 sent only bank for int calculations on 22-3-24 reply received for the mail but they sent only bank for int calculations.
5	Financial Creditors	14-Mar-24	Banco Transship Limited	Duly filled and signed	48,55,98,479	37,98,51,073	-	0	86,54,49,552	Duly signed AND NOTARIZED	Debitment issued by M/s. Assam Infotech India private Limited and Gudem Mustafa Enterprises Pvt Ltd provided Corporate Guarantee to Banco Transship Limited	First Party Banco Transship Limited Second Party M/s Assam Infotech India Private Limited Fourth Party M/s Gudem Mustafa Enterprises Pvt Ltd Corporate Guarantor: M/s Gudem Mustafa Enterprises Pvt Ltd	Completely reviewed	48,55,98,479	Assam Infotech India Pvt Ltd issued Debitment on Private Placement basis for an amount not exceeding 50 Crs. Principal claimed is within the limit to accepted fully statement of ledgers is required to verify the principal outstanding as on 15-03-24	36,99,25,096	Statement of ledgers required to calculate interest.	0	0	0	85,54,24,175	Verification under progress.	Proof of Default is required. Pending for Statement of ledgers.	85,54,24,175	Verification under progress.	Proof of default required. Pending for Statement of accounts required through mail dated 20-3-2024 sent only bank for int calculations on 22-3-24 reply received for the mail but they sent only bank for int calculations.